

[Secretary]

that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

(ii) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 8th September, 1956, agreed without any amendment to the Public Debt (Amendment) Bill, 1956, which was passed by the Lok Sabha at its sitting held on the 1st September, 1956.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I have to inform the House that the following Bills, which were passed by the Houses of Parliament during the current Session, were assented to by the President during the last week:

1. The Industrial Disputes (Amendment and Miscellaneous Provisions) Bill, 1956.
2. The Industrial Disputes (Amendment) Bill, 1956.
3. The Reserve Bank of India (Amendment) Bill, 1956.
4. The Code of Criminal Procedure (Amendment) Bill, 1956.
5. The Securities Contracts (Regulation) Bill, 1956.
6. The Appropriation (No. 3) Bill, 1956.
7. The Appropriation (No. 4) Bill, 1956.
8. The Newspaper (Price and Page) Bill, 1956.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

SEVENTEENTH REPORT

Shri Aitekar (North Satara): Sir, I beg to present the Seventeenth Re-

port of the Committee on Absence of Members from the sittings of the House.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

FLOODS IN ASSAM AND RELIEF RENDERED

Shri Dasaratha Deb (Tripura East): Sir, under Rule 216, I beg to call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon—

'The situation arising out of recent floods and scarcity conditions in Assam and relief rendered'.

The Minister in the Ministry of Home Affairs (Shri Datar): Sir, I have to make a statement. Shall I make it or place it on the Table?

Mr. Speaker: How long is it?

Shri Datar: It is about two pages of cyclostyped matter. The hon. Member wanted certain information.

Mr. Speaker: It may be laid on the Table.

Sardar A. S. Saigal (Bilaspur): Sir, it should be circulated to the Members.

Statement

Since May, 1956, Assam has been visited by several floods at short intervals. The area affected were Cachar, Lakhimpur, Sibsagar, Nowgong, Kamrup and Goalpara districts. The flood waters started receding in every district but following the heavy rains in the Garo Hills during the third week of August, last, the rivers Jinari and Jinjiram overflowed their banks and into neighbouring areas in the Garo Hills and Goalpara districts. Vehicular traffic on the National Highway had to be suspended as one bridge had been washed away and other damaged.